(e) Do not arise.

Traditional Industries in Tamil Nadu

3672. SHRI C. K. KUPPUSWAMY: Will the PRIME MINISTER be pleased to state:

- (a) whether the Union Government propose to revitalise the traditional industries in Tamil Nadu with Central assistance; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b). Assistance is provided to revitalise traditional industries coming under the purview of KVIC. Keeping this in view Tamil Nadu Khadi and Village Industries Board was given assistance during the last three years as indicated below:—

Years	Rs. in Lakhs	
1988-89	2091.53	
1989-90	1766.07	
1990-91	2227.34	

[Translation]

Water Supply Schemes of Rajasthan.

3674. SHRI GIRDHAIR LAL BHAR-GAVA: SHRI RAM NARAIN BERWA: PROF. RASA SINGH RAWAT:

Will the PRIME MINISTER be pleased to state:

(a) the details of the projects and water supply schemes of Rajasthan received by the Union Government during the last three years till date;

- (b) the action taken on each of them so far separately;
- (c) the time by which all the schemes are likely to be approved by the Union Government; and
- (d) the funds allocated to Government of Rajasthan for these schemes during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) During the last three years till date, 1389 projects were received from State Government of Rajasthan for technical clearance under Accelerated Rural Water Supply Programme (ARWSP) Mini Missings in addition to two projects for New Revenue Villages/Dhanis and projects for bilateral/mlutilateral assistance.

- (b) 1380 projects worth Rs. 96.304 crores have been approved under ARWSP/Mini Missions. The State Government has been requested to give certain clarification aboutthe two projects for new revenue villages/Dhanis at an estimated cost of Rs.399.59 lakh. The six projects estimated to cost Rs. 593.10 crore have been sent to Ministry of Finance for seeking bilateral/multilateral assistance. The remaining 9 projects costing Rs. 23.76 crore are under consideration.
- (c) The decision for nine projects are likely to be taken by 31.3.92.
- (d) Funds are not allocated to States/ UTs on scheme-wise basis which is decided by the State Government keeping in view the prioritus and other relevant factors. The funds released during the last 3 years to the State

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Government of Rajasthan under ARWS, Mini Missions, are as under:-

(Rs. in crore)

Years	Amount	
1988-89	53.090	
1989-90	44.550	
1990-91	42.587	
	140.277	

Display of Price on Packets

3676. SHRI GIRDHARI LAL BHAR-GAVA: Will the PRIME MINISTER be pleased to state:

- (a) whether the attention of Government has been drawn towards the fact that several companies, which sell food and other commodities in packets, do not display the price, date of manufacture and other necessary information on the packets;
- (b) if so, the number of such complaints received by the Government from Rajasthan; and
- (c) the action taken by the Government against defaulting companies?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHEMED): (a) According to the Standard of Weights and Measures (Packaged Commodities) Rules, 1977 declaration of sale price and months and year of manufacturing/packing on retail packages is mandatory. However, certain category of packages are exempted from the aforesaid obligation.

(b) No such complaints have been

received by the Government of Rajasthan.

- (c) Does not arise.
- Making of Price on Medicines.

3677. SHRI SURENDRA PAL PA-THAK: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have done away the practice of labelling maximum retail price on medicines; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) No, Sir.

(b) Does not arise.

Financial Crisis in BHEL

3678. SHRI SURENDRA PAL PA-THAK: SHRIMATI VASUNDHARA RAJE:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Bharat Heavy Electrical Limited has been facing severe financial crisis and lean orders for manufacturing electrical equipments:
 - (b) if so, the reasons therefor;
- (c) the number of production units of BHEL facing severe financial crisis; and
- (d) the steps taken to improve the performance of those units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) and (b). BHEL is facing